

**Raising of Security Force in Bhutan to Fight Bodo Militants**

2644. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government's initiative to help Bhutan to raise a special security force to fight Bodo militants has suffered a set back with fresh conditions imposed by Bhutan;

(b) if so, the details thereof;

(c) the implications involved with the imposition of conditions by Bhutan; and

(d) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) No, Sir.

(b) to (d) Do not arise.

**Shifting of Assam Rifles from Kangla Fort**

2645. SHRI W. ANGOU SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any intention to shift the Assam Rifles from the Kangla Fort of Manipur;

(b) whether the shifting of Assam Rifles from Kangla can be effected on or before the 13th August of this year; and

(c) whether any fund has been allocated therefor, if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) Yes, Sir.

(b) No, Sir. No time limit has been fixed for vacation of Kangla Fort by Assam Rifles by the Government of India. However, 36.81 acres of land has already been handed over to the Manipur Government. The shifting of remaining portion would be considered as soon as the alternative accommodation becomes ready for

occupation on the land provided by Manipur Government in Kaithalmanbi.

(c) Funds will be provided as soon as the project is approved by the Committee on Non-Plan Expenditure.

**Prefixing Bishnupriya to Manipuri Language**

2646. SHRI W. ANGOU SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he has received a memorandum submitted by a delegation of Manipur Sahitya Parishad and the representatives of Assam and Tripura against the prefixing or suffixing to Manipur language as the Bishnupriya-Manipuri language; and

(b) if so, the steps taken by Government not to prefix or suffix Bishnupriya to Manipuri language?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) Yes, Sir.

(b) No decision has been taken by the Government of India on this memorandum.

**CBI request for conference of Foreign Police Officials**

2647. SHRI AKHILESH DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether with a view to get help in speedy investigations beyond Indian borders, the C.B.I. has forwarded a proposal to Government seeking permission to invite top police officials of other countries;

(b) whether the proposal has since been cleared with positive response;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a)

to (d) The Government has approved

the hosting of 66th General Assembly Session of International Criminal Police Organisation (INTERPOL) in New Delhi in the second week of October, 1997. Over 700 delegates including Chiefs of Interpol from all member countries are expected to attend the Conference.

#### **Dacoities in running trains in Bihar**

2648. SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and details of incidents of dacoities and looting in running trains in the first two months of 1997; and comparative details for the preceding two years;

(b) whether it is a fact that such incidents have become rampant in Bihar since 1991; and

(c) the steps being taken to curb and prevent such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) Information is being collected and will be laid on the Table of the House.

#### **Guidelines for Displaying Photographs of the Leaders**

2649. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have issued any guidelines for displaying of photographs of the leaders by the Central Government as well as by the State;

(b) if so, the details thereof; and

(c) if not, whether Government propose to do it now and lay on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR):

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

#### **Additional Camels for BSF**

2650. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Border Security Force is entrusted with the protection of border adjoining Pakistan in Gujarat;

(b) whether it is a fact that use of camels by the BSF personnel is an essential element in the surveillance of the border;

(c) if so, the number of camels at the disposal of the BSF at present in the border area of Gujarat during each of the last three years; and

(d) the steps being taken by Government to augment the number of camels in the Force?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) Yes, Sir.

(b) though the use of camels by the BSF personnel is an essential element for the surveillance of the border in Gujarat, tractors are also being used for border patrolling in Gujarat.

(c) The number of camels at the disposal of BSF during the last three years was as under:

Year	Sanctioned	Actually held
1994	210	186
1995	210	176
1996	105*	96

\*16 tractors with trollys were provided to BSF in lieu of 105 camels.

(d) Deficiency of 9 camels in 1996 is being met by purchase of more camels and sufficient funds have been allotted for this purpose.